

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins)No.149-150 of 2020

IN THE MATTER OF:

Exxaro Tiles Pvt. Ltd.

...Appellant

Versus

**Arvind Gaudana,
Resolution Professional
of Regent Granito (India) Ltd. & Ors.**

...Respondent

**For Appellant : Mr. Jasdeep Singh Dhillon and Ms. Shilpi Chowdhary,
Advocates.**

**For Respondent : Mr. Sanjeev Singh and Ms. Amisha Agarwal, Advocate for
R-3 (Hero Fincorp Ltd.) Mr.Pranav Gupta, Mr. Amarjyoti Chatterjee, Mr.
Rajiv S. Roy and Mr. Udayan Agarwal and Ms. Jayashree Saha, Advocates
for R 2**

With

Comp. Appeal (AT) (Ins)No.169 of 2020

IN THE MATTER OF:

Shaileshbhai Maganbhai Patel

...Appellant

Versus

**Arvind Gaudana,
Resolution Professional
of Regent Granito (India) Ltd. & Ors.**

...Respondent

Present:

For Appellant : Mr. Vivek Sibal and Mr. Sushant Tomar, Advocates

**For Respondent : Mr. Sanjeev Singh and Ms. Amisha Agarwal, Advocate for
R-3 (Hero Fincorp Ltd.) Mr.Pranav Gupta, Mr. Amarjyoti Chatterjee, Mr.
Rajiv S. Roy and Mr. Udayan Agarwal and Ms. Jayashree Saha, Advocates
for R 2**

O R D E R

18.03.2020 - Learned counsel for the Appellant pointed out that earlier
the arguments of the Appellant and Respondent No.4 has been concluded before

the another composition of the Bench. Therefore, it will be proper to hear the matter by the same Bench.

Office is directed to list the matter before the appropriate bench.

Interim order will continue till the next date of hearing.

Let the matter be fixed on **25th March, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/ Kam/